pCOURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 138 OF 2015

Dated: 10th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Poorva Saigal Ms. Anushree Bardhan Mr. Shubham Arya

Counsel for the Respondent(s): Mr. Vishnu S. Pillai

Mr. S. K. Chaturvedi for R-2

Mr. Ravin Dubey for R-3

ORDER

List the matter for hearing on <u>01.06.2018</u> as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil)
Judicial Member

Bn/pr